

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2135

ANSWERED ON:23.11.2010

JUVENILE CRIMES

Anuragi Shri Ghansyam ;Gangaram Shri Awale Jaywant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether juvenile crimes are on the rise in the country;
- (b) if so, the total number of such cases registered during each of the last three years and the current year, State-wise;
- (c) the total number of cases solved/unsolved during the said period, State-wise;
- (d) whether the Government has any proposal to set up juvenile courts in the States for disposal of the said cases; and
- (e) if so, the details thereof and the time by which it is likely to be set up in each State?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): According to the National Crime Records Bureau (NCRB), which compiles data relating to crime a total of 22,865, 24,535 and 28,977 cases of juvenile delinquency were registered in the country under IPC crimes during 2007 – 2009 respectively and a total of 4,163, 3,156 and 4,663 cases of juvenile delinquency were registered in the country under SLL crimes during 2007 – 2009 respectively, thereby showing a mixed trend.

State / UT – wise details of cases of juvenile delinquency registered under IPC crimes during 2007 and 2008 are available in Table 10.4 of our annual publication `Crime in India` of each year. Both the editions of the report are available under `Publications` link on NCRB website <http://ncrb.gov.in>. Similar details in respect of SLL crimes are available in Table 10.5 of the report of years 2007 and 2008. The latest available information pertains to the year 2009. The information in respect of year 2009 is at Annexure - I

(c): Information on number of such cases solved / unsolved is not maintained by NCRB.

(d) & (e): No, Madam. There is no such proposal at present.